

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
STARRED QUESTION NO -311
ANSWERED ON – 29/03/2023

COMMISSION FOR SUB-CATEGORIZATION OF OBC

311. SHRI V. VIJAYASAI REDDY

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether the term of Rohini Commission indeed set up for sub-categorization of OBCs was extended upto 31st January 2023;
- (b) the reasons for extension given to the Commission when it did not seek extension;
- (c) the number of extensions the Commission got so far and reasons for extension given every time; and
- (d) by when the Commission will complete its work and present the report?

ANSWER

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT

(DR. VIRENDRA KUMAR)

- (a) to (d) A statement is laid on the Table of the House.

Statement in answer to parts (a) to (d) of the Rajya Sabha Starred Question No.311 for 29.03.2023 by Shri V. Vijayasai Reddy regarding Commission for sub-categorization of OBC.

(a) Yes Sir. The term of the Commission to examine sub-categorization of Other Backward Classes has been extended upto 31st July, 2023.

(b) The Commission had not been able to complete its work within the time limit due to nationwide restrictions on account of Covid-19 pandemic due to which the extension was allowed by the Government.

(c) The term of the Commission has been extended 14 times so far. The Commission is working with the various State/UT Governments for finalization of the dis-ambiguation of the existing Central List of OBCs which requires more time.

(d) The Commission is working as per the mandate of its terms of reference and its term at present is upto 31st July, 2023.
